

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI**

Dated: 23.08.2019

**IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 23.08.2019 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	<b>Original Application No. 496/2016</b> (Earlier O.A.No.253/2015)  <b>WITH</b>	Tribunal on its own motion Vs. Govt. of NCT of Delhi & Ors.	<b>For Consideration of Report</b>	<b>27.08.2019</b>
2.	<b>Original Application No. 525/2016</b> (Earlier O.A. No.72/2014) <b>WITH</b>	Vinod Kumar Jain Vs. NCT of Delhi & Ors.		<b>27.08.2019</b>
3.	<b>Execution Application No. 05/2018 IN</b> O.A. No. 217/2016 (I.A. No. 168/2019, I.A. No. 174/2019, <b>M.A. No. 89/2019,</b> <b>M.A. No. 90/2019,</b> <b>M.A. No. 91/2019,</b> <b>M.A. No. 98/2019 &amp;</b> <b>I.A. No. 265/2019)</b>  <b>WITH</b>	Mahesh Chandra Saxena  Vs. Government of NCT Delhi & Ors.	Mr. Rahul Khurana, Adv. for Applicant  Mr. Ajay Jain, Adv. for GNCTD Ms. Sakshi Popli, Adv. for Delhi Jal Board Ms. Puja Kalra, Adv. for SDMC Mr. G. K. Pathak, Adv. for R-3 Mr. A. K. Prasad, Adv. for CGWA Mr. Rohit Bhagat, Adv. for ESIH Mr. Rajkumar, Adv. for CPCB Mr. Balendu Shekhar, Adv. for EDMC Mr. Chinmay Sarkar, A.R. Mr. Rana S. Biswas, Adv. Ms. Nidhi Mohan Parashar, Adv.	<b>27.08.2019</b>
4.	<b>Review Application No. 25/2019 IN</b> O.A. No. 217/2016 & O.A. No. 591/2016 <b>(I.A. No. 220/2019 &amp;</b> <b>I.A. No. 221/2019)</b> <b>WITH</b>	Mahesh Chandra Saxena Vs. The Ministry of Urban Development & Ors.	Mr. Chinmay Sarkar, A.R. for the Applicant	<b>27.08.2019</b>
5.	<b>Review Application No. 26/2019 IN</b> O.A. No. 217/2016 & O.A. No. 591/2016 <b>(I.A. No. 222/2019 &amp;</b> <b>I.A. No. 223/2019)</b> <b>WITH</b>	Mahesh Chandra Saxena Vs. The Ministry of Urban Development & Ors.	Mr. Rana S. Biswas & Mr. Rajtilak Guha Roy, Advs. Applicant	<b>27.08.2019</b>
6.	<b>Review Application No. 27/2019 IN</b> O.A. No. 217/2016 & O.A. No. 591/2016 <b>(I.A. No. 224/2019 &amp;</b> <b>I.A. No. 225/2019)</b>	Mahesh Chandra Saxena Vs. The Ministry of Urban Development & Ors.	Mr. Rana S. Biswas & Mr. Rajtilak Guha Roy, Advs. Applicant	<b>27.08.2019</b>

7.	Original Application No. 148/2016 (M.A. No. 686/2017)	Mahesh Chandra Saxena Vs. South Delhi Municipal Corporation & Ors.	Mr. Rahul Khurana, Advocate for Applicant  Ms. Puja Kalra, Advocate for R-1 Mr. Narender Pal Singh, Advocate for DPCC Ms. Sakshi Popli, Advocate for DJB Mr. Surendra Kumar, A.E. for R-5 Mr. Rajiv Bansal, Sr. Advocate with Mr. Kush Sharma, Advocate for DDA Mr. Gaurav Kumar Banal, Advocate for R-6 Mr. Ajay Jain, Adv. for GNCTD Mr. A. K. Prasad, Adv. Mr. Balendu Shekhar, Adv. for EDMC <b>For Consideration of Report</b>	<b>27.08.2019</b>
	<b>WITH</b>			
8.	Original Application No. 70/2018	Mitter Foundation Vs. Delhi Development Authority & Ors.	Mr. Sarabjeet Singh, Applicant in person  Mr. Narender Pal Singh, Adv. for DPCC Mr. Vinayak Gupta, Adv. for R-2 Mr. A. K. Prasad, Adv. for MoWR Ms. Sakshi Popli, Adv. for DJB Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv. for North MCD Mr. Devraj Ashok, Adv. for Karnataka Mr. Ajay Jain, Adv. for GNCTD	<b>27.08.2019</b>
9.	Original Application No. 458/2017	Harinder Dhingra Vs. International Recreation & Amusement Ltd. & Ors.	<b>For Consideration of Report</b>	<b>27.08.2019</b>
10.	Original Application No. 526/2019	Mahesh Chandra Saxena Vs. Central Pollution Control Board & Anr.	Mr. Rahul Khurana, Adv. for Applicant  <b>For Consideration of Report</b>	<b>27.08.2019</b>
11.	Original Application No. 717/2019 (I.A. No. 499/2019)	Raj Bhushan Shinde Vs. State of Haryana & Anr.	Mr. Keshav Madhav Gulati, Adv. for Applicant	<b>27.08.2019</b>

**COURT MASTER**